

SUPREME COURT OF INDIA

Re: Reconsideration of the proposal of transfer of Mr. Justice Amit Rawal, Judge, Punjab & Haryana High Court.

This Collegium, vide Minutes dated 28th August, 2019 recommended transfer of Mr. Justice Amit Rawal, Judge, Punjab & Haryana High Court, in the interest of better administration of justice, to Kerala High Court.

Upon being requested to send his response in terms of the Memorandum of Procedure, Mr. Justice Amit Rawal vide representation dated 2nd September, 2019, for reasons stated therein, has requested for reconsideration of his proposed transfer to Kerala High Court.

The Collegium has carefully gone through the aforesaid representation and taken into consideration all relevant factors. On reconsideration, the Collegium is of the considered view that it is not possible to accede to his request. The Collegium, accordingly, reiterates its recommendation dated 28th August, 2019 for transfer of Mr. Justice Amit Rawal to Kerala High Court.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V. Ramana), J.

(Arun Mishra), J.

(R.F. Nariman), J.

New Delhi,
September 03, 2019